

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

C.P. (IB)/193(CH)2023

IN THE MATTER OF

**Mr. Jagdish Singh Nain (liquidator of ...
Nomentia India Pvt. Ltd.)**

Petitioner

Under Section: 59, IBC 2016

Order delivered on 09.05.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Liquidator : Dr. Jeepak Jindal, Advocate

ORDER

Heard the arguments advanced by the Learned counsel for the Liquidator in detail. The compliances furnished by the Liquidator are taken on record. ***Order in this matter stands reserved.***

Sd/-

**(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**